# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

# **Miscellaneous Application No.200/1220/2019**

(in O.A. No.200/521/2018)

Jabalpur, this Wednesday, the 09th day of October, 2019

#### HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Union of India through Secretary, Ministry of Finance, North Block, New Delhi- 110 001
- 2. Chairman, Central Board of Direct Tax, North Block, New Delhi 1 10001
- 3. Principal Chief Commissioner of Income tax, Aayakar Bhawan, Hoshangabad Road, Opposite Maida Mill, Bhopal-462011 (M.P.)
- 4. Principal Commissioner of Income Tax-1, Central Revenue Building, Napier Town, Jabalpur-482001.

-Applicants

(By Advocate –Shri Sanjay Lal)

### Versus

Gudia Kalsa, Wife of late Manoharlal Kalsa (Chowkidar) Aged about 39 years, R/o 496, Kanjar Mohalla, Belbagh, Chotti Omti, Jabalpur482002(M.P.) Mobile N/A, Email- NA

- Respondent

## ORDER (Oral)

This Miscellaneous Application has been filed by the applicants (respondents in O.A.) for extension of time in complying our order dated 22.08.2019.

- 2. In view of the averments made in Para 2 and 3, this M.A. is allowed and further period of three months from today is granted to the respondents to comply our order dated 22.08.2019.
- **3.** Accordingly, M.A. is disposed of.

(Ramesh Singh Thakur) Judicial Member

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